

## 16

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

NAME OF THE PARTIES:

Midas Care Pharmaceuticals Pvt.Ltd.

V/s.

Millennium Accessories Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER

TCP No. 427/ I&BP/NCLT/MB/MAH/2017

The Petitioner side is absent. It is doubtful as to whether the Petitioner is aware of transfer of Company Petition from Hon'ble High Court to NCLT, therefore, the Registry is hereby directed to intimate next hearing to the Petitioner as well as Corporate Debtor.

List this matter on 31.7.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)